

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/11/2017  
NAME OF THE PETITIONER(S) : JAGAN THEVERVELIL  
NAME OF THE RESPONDENT(S) : SKY GREEN PLANTATIONS & PRODUCE PVT LTD  
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

RUPA.J. THARAYIL

COUNSEL FOR PETITIONER



**ORDER**

Counsel for the Petitioner present and submitted that the Administrator could not get the relevant records for submission of the detailed report. She further submitted that the Administrator had already requested to the concerned for production of the relevant records. Based on this, she prayed for more time to submit the detailed report. At request, time is enlarged. Put up on **03.11.2017 at 10.30 A.M.**

— Sd —  
MEMBER (TECHNICAL)

— Sd —  
MEMBER (JUDICIAL)

ghk